NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: TCP/60/2016	
NAME OF THE PETITIONER(S)	: A. Prakash	
NAME OF THE RESPONDENT(S)	: M/s. Malabar Hotels Pvt Ltd & 3 Others	
UNDER SECTION	: 397/398	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. S. Aronin Lah For Fox Han LI & Africates	Gred for 24 Reptot	A J.
2. K.RAMSANY G.V.MOHAN KUNAR	Course Lot Ra	andy
3. Dev Estrupper J Hs. For H/s Shivakumar d Sures h	Council for It Respondent	1 Cold
4. V.M. KARTHK.	Could for A Respondent	V.19. (ROUR)
5. S. HARZ	Course for Petither	3 Hace

ORDER

Counsel for petitioner present. Counsel for respondents present. Counsel for petitioner filed CA 195/2017 and furnished copy of the same to the other side. Time extended at request of respondents to file counter. Put up on 15.12.2017 at 10.30 A.M.

-sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc